

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SECUNDERABAD HOSPITAL PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Secunderabad Hospital Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/06/1988
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER/ LIMITED-LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110TG1988PTC008800
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	506/ A, 5th Floor, Karan Complex S. D. Road Secunderabad, Hyderabad, Telangana- 500003, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/11/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 e-mail: manjeetbucha@gmail.com Telephone No.:+919346955001 IP Registration No.: IBBI/ IPA-002/ IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	21/12/2020

Notice is hereby given that Secunderabad Hospital Private Limited has commenced voluntary liquidation on 21/11/2020.

The Stakeholders of Secunderabad Hospital Private Limited are hereby called upon to submit a proof of their claims, on or before 21/12/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24/11/2020
Place: Hyderabad



Manjeet Bucha

Manjeet Bucha
IBBI/ IPA-002/ IP-N00808/2019-2020/12551
Liquidator of Secunderabad Hospital Private Limited

FINANCIAL EXPRESS

5

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SECUNDERABAD HOSPITAL PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SECUNDERABAD HOSPITAL PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/06/1988
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U85110TG1988PTC008800
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	506/A, 5th Floor, Karan Complex S.D.Road Secunderabad, Hyderabad, Telangana- 500003, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/11/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No. 204, 2nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana-500001. Email: manjeetbucha@gmail.com Cell: +919346955001 IP registration No.IBB/IPA-002/IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	21/12/2020

Notice is hereby given that Secunderabad Hospital Private Limited has commenced voluntary liquidation on 21/11/2020.

The Stakeholders of Secunderabad Hospital Private Limited are hereby called upon to submit a proof of their claims, on or before 21/12/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

MANJEET BUCHA

Date: 24/11/2020

Place: Hyderabad

IBBI/IPA-002/IP-N00808/2019-2020/12551

Liquidator of Secunderabad Hospital Private Limited



VIDYA NAGAR BRANCH

1-8-72/1, Main Road,
Nallakunta, Hyderabad -500044

SECURITIES INTEREST NOTIFICATION

INTEREST (ENFORCEMENT) RULES 2002)

Authorized Officer of Union Bank of India under the Securitisation of Assets and Enforcement of Security Interest Act, 2002 issued demand notice dated 27-01-2020 to the proprietor Mr. P. Nageswar Srinivas through his legal heirs Mr. P. Nageswar Srinivas and Mr. P. Nageswar Srinivas (Rupees Hundred Fifty and paise Thirty Three only) within sixty

days, notice is hereby given to the borrower and the public in symbolic possession of the property described herein in the notice under Section 13(4) of the Act read with rule 8 of the 2002 on this 20th day of November of the year 2020.

Provisions of Section 13(8) of the Act, in respect of time

notice in general is hereby cautioned not to deal with the property which will be subject to the charge of Union Bank of India (the borrower(s) and interest thereon.

IMMOVABLE PROPERTIES

Mr. P. Subba Rao S/o Shri P. Krishna Murthy (Owner 54, H.NO: 2-2-647/38, Central Excise Colony, Bagh 800 Sq.Ft (200 sq.yds) NORTH: 30 Feet Wide Road, 55, EAST: Neighbours House on Plot 56, WEST:

Chief Manager & Authorised Officer
Union Bank of India

UNION BANK OF INDIA

Vidya Nagar Branch, GSI Complex
Secunderabad-068. Ph.No:040-24222601

NOTICE (Under SARFAESI Act 2002)

Assets Charged to the Bank Under The Securitisation of Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) and thereafter in exercise of the SARFAESI Act has taken Possession of properties (hereinafter referred to as the "Assets") and the undersigned in the name of the Bank has decided to sell the properties of the Assets in order to realize the bank dues by inviting



ආදිබිඛ ජ්‍යාංක

తెల్లంగా మేనేజిమెంట్ సిస్టమ్ (LMS) కొరకు మేనేజ్ 24 తెల్లంగా తంబెట్ కొరకు వెండర్ మేనేజిమెంట్ కొరకు సిస్టమ్ ఆప్రేషన్స్ కేంద్రం.

వ్యాంక డివిజన్, వ్యాంక తెల్లంగా మేనేజిమెంట్ ను ఇ-లెర్నింగ్ కంటెంట్ డ్రైవింగ్ వ్యాపారంలో చేరువు స్థాపించబడిన డిజిటల్ నుండి సిస్టమ్ ఉన్నది. వ్యాంక విభాగం కొరకు దుయ్యమ్ నేడేముల ద్వారా వెబ్సైట్ క్రింద ను వెబ్సైట్: www.mkn.in ను దర్శించండి. పై వాటికి సంబంధించిన ముందే కమ్యూనికేషన్/నవరణ వ్యాంక యొక్క వెబ్సైట్ www.mkn.in కి చేరుకోవండి.

గృహ విశ్రేణి కమిటీ సభ్యులతో ఆఫీస్ బ్యూరింగ్. పూనా
 ల్యాండ్ రివల్యూషన్ యొక్క ఆఫీస్ క్లరిఫికేషన్ ఇన్స్టిట్యూట్
 2, నర్సిపేటర్, హైదరాబాద్, తెలంగాణ-500032
 ధృ ఆఫీసు: ఇండియా ఐఎస్, WTC కాంప్లెక్స్, 4వ
 ఫోర్డ్, ముంబయి-400005)

CAUTION NOTICE

my client R. Venkat Rao S/o R.Malla
aged 66 years, occ:Agriculture, R/o
No.468, Prashanthnagar Hills,
Sethalipuram, Hyderabad, while
reaching to a Xerox copy centre at
Sethalipuram, Hyderabad, on
20/02/2020 he lost the original Sale Deed
document No.845/1995, dt:
19/09/1995 in respect of the property all that
G-62, in MIG Category, Phase-I,
Sethalipuram Residential complex in

నవతెలంగాణ: ఉస్మానియా
యూనివర్సిటీ
ఓయూలో కోవిడ్

నిబంధనలు
కొనసాగుతుండటంతో.. ఏ పార్టీకి
సభలు.. సమావేశాలు
నిర్వహించడానికి
అనుమతించటంలేదు.
విద్యార్థులను మాత్రమే లోనికి
పంపుతున్నారు. అమరవీరుల
స్మారానికి నివాళులు అర్పించిన
బీజేపైఎం అధ్యక్షుడు, ఎంపీ తేజస్వీ
సూర్య ఓర్కూర వైపు వచ్చారు.
బీజేపీ మద్దతుదారులతో
వచ్చి.. ఎన్డీసీ గేటు వద్ద
బారికేడ్లు, ముండ్ల కంచెలు
అడ్డంగా ఉండటం గమనించారు.
అయితే ఒక్కసారిగా వాటిని
తొలగించి లోనికి దూసుకెళ్లారు.
తేజస్వీ సూర్యకూడా అడ్డంగా ఉన్న
ముళ్లకంచెలను విసిరిేశారు.
ఎంపీతో ఉన్న మద్దతు దారులు క్షి
ప్రీరామ్ అంబూ నివాదలు చేసినా..

**ఫారం ఏ
బహిరంగ పకటన**

(డైనానోల్వెస్సీ అండ్ బ్యాంక్రప్టసీ బోర్డు ఆఫ్ ఇండియా (వాలంటరీ లిక్విడేషన్ ప్రాసెస్) రెగ్యులేషన్స్, 2017 యొక్క రెగ్యులేషన్ 14)
సికింద్రాబాద్ పబ్లిక్ ట్రిబ్యునల్ యొక్క వాటాదారులు తరఫునగా

1	కార్పొరేట్ పర్సన్ పేరు	సికింద్రాబాద్ హౌస్‌టల్ ప్రైవేట్ లిమిటెడ్
2	కార్పొరేట్ పర్సన్ యొక్క షేర్‌కార్పొరేషన్ తేదీ	29/06/1988
3	షేర్‌కార్పొరేషన్/రిజిస్టర్డ్ చేయబడిన కార్పొరేట్ పర్సన్ క్రింది ఆధారిత	రిజిస్ట్రార్ ఆఫ్ కంపెనీస్, హైదరాబాద్
4	కార్పొరేట్ పర్సన్ యొక్క కార్పొరేట్ గుర్తింపు నెంబరు	U85110TG1988PTC008800
5	కార్పొరేట్ పర్సన్ యొక్క నమోదిత కార్యాలయం మరియు ప్రధాన కార్యాలయం (ఏదైనా ఉన్నట్లైతే) చిరునామా	506/ఏ, 5వ అంతస్తు, కరణ్ కాంప్లెక్స్, ఎస్. డి. రోడ్, సికింద్రాబాద్, హైదరాబాద్, తెలంగాణ-500003, ఇండియా
6	కార్పొరేట్ పర్సన్ యొక్క లిక్విడ్‌షిప్ ప్రొసరూర్ తేదీ	21/11/2020
7	లిక్విడ్‌టర్ యొక్క పేరు, చిరునామా, చివరికి ఆయన, ఆమె/తన నెంబరు మరియు లిక్విడ్‌షిప్ నెంబరు	పేరు: మంజీత్ బాష్ర్ చిరునామా: 5-9-91 & 93, డివీఎం. 204, 2వ అంతస్తు, తక్కినాం కాంప్లెక్స్, ఉదయ క్వింటెన్స్, రాపిడ్ రోడ్, అల్లన్న, హైదరాబాద్, తెలంగాణ- 500001 Email: manjettbucha@gmail.com Cell: +919346955001 : IP registration No.IBB/IPA-002/IP-NO0808/2019-2020/12551
8	క్రియాలను చాఖలు చేయటకు ఆఖరి తేదీ	21/12/2020

ఇందుమూలముగా ప్రకటన ఇవ్వడమేమనగా 21.11.2020న సికింద్రాబాద్ హాస్పిటల్ ప్రైవేట్ లిమిటెడ్ యొక్క వాలెంటరీ లిక్విడేషన్ ప్రారంభమైనది.

నవీంద్రలాల్ హోస్టల్ ప్రెజిడెంట్ వివిఎస్ యొక్క వాతావరణం వారి క్షయం వ్యవస్థాపకం 21.12.2020న
 లేదా ముందుగా బండ్ 207 ఏడుగురు పేర్లున్న బ్రాహ్మణులలో విశిష్టతను దాఖలు చేయవలసి తెలియజేయబడింది.
 పైనాన్నివారి క్రిమినల్ రూపొందే వారి క్షయంలను ఎండ్రోస్ విధానం ద్వారా మాత్రమే దాఖలుచేయాలి. అందుకు
 ఇతర క్రిమినల్ రూపొందే వారి క్షయంలను నేర్పగా, హోస్ట్ ద్వారా లేదా ఎండ్రోస్ విధానం ద్వారా దాఖలుచేయాలి.
 ఇకనూ లేదా హోస్ట్ ద్వారా లేదా ఎండ్రోస్ క్షయంల దాఖలుచేయాలి విధించబడినది.

సం/-
ఋచ్చ

తేది: 24-11-2020
ప్రదేశం: హైదరాబాద్

IBBI/PA-002/IP-N00808/2019-2020/12551
సిక్రింగ్ ద్వారా హాస్సిలట్ ప్రెవెంట్ లిమిటెడ్ యొక్క లిక్విడేట్

బుధవారం, 16.12.2020న ఉ.9.00గం.లకు ప్రారంభమగును మరియు 18.12.2020న పూ.5.00గం.లకు ముగియును. ఆ తరువాత ఓటింగ్ కే నిడివిపైలో ద్వారా ఇ-ఓటింగ్ మాధ్యమాల నిలిపివేయబడును. ఇక్కడ సమయంలో రిమోట్ ఇ-ఓటింగ్ ఆ ఓటింగ్ పోర్టల్ వద్దను నిర్ధాన మరియు పోర్టల్ పాల్గునకుకు నవనలు రూజింప నోన్స్ పోర్ట్ పేర్లుబడినవి.

కల్యాణ్ తేది అనగా 12.12.2020 నాటికి కంపెనీ యొక్క బాలాంబు కలిగియున్నట్లుగా అతని/ఆమె ఇషయ్యిల్ ఐదిలు దీనాశిబిల్ ప్యాసిపెంట్స్/ కంపెనీ నమోదుచేసిన వారు చేయని వారు ఏజింట్లో నోటీసులో ఇష్యన్ సూచీ ప్రకారం ఇ-ఓటింగ్ జెప్టేషన్ లో లాగిన ఐది మరియు పాస్ పర్మన్ పాండవం ఇ-టూలు వినియోగించవచ్చును.

ఇ-టింగ్ కు సంబంధించిన విదేశీ ప్రశ్నల విషయంలో, మీరు సభ్యులు కాక తరుచుగా అడిగిన ప్రశ్నలు (ఎఫ్ఎస్కాల్స్)ను పరిశీలించవచ్చును మరియు హెల్ప్ సెక్షన్ క్రింద, సభ్యుల కొరకు ఇ-టింగ్ యూజర్ మాన్యువల్ www.evotingindia.com వద్ద అందుబాటులో ఉంటుంది లేదా హెల్ప్ evoting@cdslindia.com కు ఇమెయిల్ ద్వారా వ్రావచ్చును.

హైదరాబాద్

25 నవంబర్, 2020

ప్రవీణ చక్రవర్తి మేడికు

புரட்சி



Muthoot Finance

Registered Office: 2nd Floor, Muthoot Chambers, Banerji Road, Koyamangalam,
 Coimbatore - 641 012. Tel: +91 422 2396506. Fax: +91 484 2396506. mails@muthootgroup.com, www.muthootfi

వేలం పకటన

కంపెనీ యొక్క క్రింద తెలుపబడిన భౌంచలనుండి మీరు
బకాయి చెల్లింపులు జరుపలేదు. అలానే పలుమార్లు
జరుపలేదు. అందు కారణంగా మీ యొక్క బంగారు ఆ
వేయుటకు కంపెనీ వారు అను తేదీన వేలం వేయు
తేదీలో వేలం జరగని పక్షాన, వేలందారుడు మీకు ఎటు
వేలమును క్రింద తెలిపిన 2 వ వేలం తేదీలో లేదా తదుప